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Central Administrative Tribunal
Principal Bench

CP 378/2008 IN
OA 348/2004

New Delhi this the 6th day of February, 2009

Hon'ble Shri M.Ramachandran, Vice-Chairman (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Shri Ram Dhari Singh
S/o Shri Shro Banwari Lal
C/o Shri Suraj Bhan
R/o 85, Munshi Ram Colony,
Kingsway Camp, Delhi 110009

...Applicant.

(By Advocate: None)

versus

1. Shri P.V.Bhide Secretary
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.
2. Shri Satya Nand Mishra
Secretary,
Department of Personnel & Training
North Block, New Delhi.
3. Shri L.K.Gupta,
Joint Secretary, Department of Revenue,
CBEC, North Block, New Delhi.
4. Shri P.C.Jha
Chairman
Central Board of Customs & Central Excise,
North Block, New Delhi.
5. Shri T.H.K.Gouri
Commissioner,
Director of Preventive Operations
Customs & Excise,
4th Floor, Lok Nayak Bhawan,
New Delhi-110003.

...Respondents

(By Advocate: Shri R.N.Singh for Shri R.V.Sinha)

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(2)

O R D E R (ORAL)

Shri M.Ramachandran VC(J)

Applicant is not present even on second call. In the circumstances, the CP is dismissed for default.

Chhotray
(Dr.Veena Chhotray)
Member (A)

DR
(M.Ramachandran)
Vice-Chairman (J)

/kdr/